

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/12871/2026 ARBA/4/2026	TARACHAND AGRAWAL VS LAND ACQUISITION OFFICER, NATIONAL HIGHWAY AUTHORITY OF INDIA	AMIT PRASAD BOSE VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbitration Appeal/000002/2022
2	D-BLAPL/9734/2026 BLAPL/3383/2026	DAMU KHILA @ DAMU KHILLA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
3	D-BLAPL/8791/2026 BLAPL/3384/2026	MAHBOOB @ MIRZA MEHBOOB BEG VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001321/2025
4	D-BLAPL/9583/2026 BLAPL/3385/2026	KUNAL BARIK VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /246 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000070/2025
5	D-BLAPL/9739/2026 BLAPL/3386/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	TALABANIA /49 /2026 S.D.J.M.,PURI(Puri) GR/0000225/2026
6	D-BLAPL/9953/2026 BLAPL/3387/2026	BENUDHAR @ BENUDHARA BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /43 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000267/2026
7	D-BLAPL/10080/2026 BLAPL/3388/2026	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHADRAK TOWN /722 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0003001/2025
8	D-BLAPL/10117/2026 BLAPL/3389/2026	CHHABI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /51 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000097/2026
9	D-BLAPL/9834/2026 BLAPL/3390/2026	CHAGULU MOHARANA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /84 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000558/2026
10	D-BLAPL/9950/2026 BLAPL/3391/2026	SUMANTA BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /326 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001517/2024
11	D-BLAPL/10140/2026 BLAPL/3392/2026	CHANDAN YADAV VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /124 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000391/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/10122/2026 BLAPL/3393/2026	INDRAMANI DEHURY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /131 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2024
13	D-BLAPL/10178/2026 BLAPL/3394/2026	TINKU @ SARFARAZ KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
14	D-BLAPL/9095/2026 BLAPL/3395/2026	ISWAR PALAKIA @ ESWAR VS STATE OF ODISHA	BUDHIRAM DAS VS	MUNIGUDA /27 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000032/2026
15	D-BLAPL/10124/2026 BLAPL/3396/2026	DUSMANTA TANDIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
16	D-BLAPL/9136/2026 BLAPL/3397/2026	PHAGADA TUDU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /552 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000397/2025
17	D-BLAPL/9797/2026 BLAPL/3398/2026	TRILOCHAN MAHALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /514 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000362/2025
18	D-BLAPL/10137/2026 BLAPL/3399/2026	MANMOHAN DAS VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(B)CC/0000001/2026
19	D-BLAPL/10200/2026 BLAPL/3400/2026	PRADEEP DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000033/2025
20	D-BLAPL/10177/2026 BLAPL/3401/2026	JANARDAN MAHANANDA @ JANARDAN MAHANANDIA VS STATE OF ODISHA	AMBARISH MISHRA VS	SONEPUR /240 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000081/2025
21	D-BLAPL/10311/2026 BLAPL/3402/2026	ASHIS @ ASHISH KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	BIKRAMPUR FCI /101 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000007/2026
22	D-BLAPL/10205/2026 BLAPL/3403/2026	SHIVAM SINGH VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BURLA /99 /2026 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000141/2026
23	D-BLAPL/10312/2026	PURU @ PODHA @ PURUSOTTAM NAIK	GYANA RANJAN NAYAK	TALCHER TOWN /1075 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3404/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002089/2024
24	D-BLAPL/10315/2026 BLAPL/3405/2026	SIPUN @ BISWAJIT ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /74 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000102/2026
25	D-BLAPL/10141/2026 BLAPL/3406/2026	SHIBA MAHANANDA @ RAHUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /72 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000021/2026
26	D-BLAPL/10125/2026 BLAPL/3407/2026	PRAVAKAR JENA @ PRABHAKAR @ DUMPER VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JANKIA P.S. /297 /2025 A.D.J.,KHURDA(Khordha) ST/0000067/2026
27	D-BLAPL/9249/2026 BLAPL/3408/2026	MANORANJAN PADHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /100 /2026 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000073/2026
28	D-BLAPL/10208/2026 BLAPL/3409/2026	SIDDHESWAR PATRNAIK @ SIBA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PADAMPUR /38 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000176/2026
29	D-BLAPL/9901/2026 BLAPL/3410/2026	KARTIK NAYAK @ KARTIKSWAR NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SABARANG /257 /2023 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000065/2025
30	D-BLAPL/10304/2026 BLAPL/3411/2026	SANKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /96 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000138/2026
31	D-BLAPL/10305/2026 BLAPL/3412/2026	SAURAB DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /1 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000001/2026
32	D-BLAPL/9710/2026 BLAPL/3413/2026	AKASH BEHERA @ AKASH KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /280 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000133/2025
33	D-BLAPL/9956/2026 BLAPL/3414/2026	DAMBARUDHAR MAHAKUD VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /157 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000050/2026
34	D-BLAPL/10128/2026 BLAPL/3415/2026	ROSHAN EKKA VS	SUBHAM SATAPATHY VS	BISRA /344 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/10100/2026 BLAPL/3416/2026	STATE OF ODISHA DR. BHABANI SHANKAR DASH VS	AMULYA RATNA PANDA VS	ST/0000040/2026 BAIDYANATHPUR /314 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000090/2025
36	D-BLAPL/10303/2026 BLAPL/3417/2026	STATE OF ODISHA AMARKANT RAY VS	AMITAV TRIPATHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000158/2025
37	D-BLAPL/10246/2026 BLAPL/3418/2026	STATE OF ODISHA PANCHU BEHERA VS	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /3 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000003/2026
38	D-BLAPL/9943/2026 BLAPL/3419/2026	STATE OF ODISHA(VIG.) KAMBUNATH DAS VS	SARADA PRASAD DASH VS	SORO /41 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000074/2026
39	D-BLAPL/10111/2026 BLAPL/3420/2026	STATE OF ODISHA MISHRA DHARUA VS	BIBHUTI BHUSAN SWAIN VS	PATNAGARH /306 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000052/2025
40	D-BLAPL/10116/2026 BLAPL/3421/2026	STATE OF ODISHA SURAJ BHAGAT VS	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
41	D-BLAPL/10277/2026 BLAPL/3422/2026	STATE OF ODISHA DUHSHASAN SETH VS	TRILOCHAN NANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000016/2026
42	D-BLAPL/8935/2026 BLAPL/3423/2026	STATE OF ODISHA TAFIM AHEMMAD KHAN VS	BASANTA KUMAR DAS VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
43	D-BLAPL/10102/2026 BLAPL/3424/2026	STATE OF ODISHA PRABIN @ SANA MISHAL@ P.MISSAL VS	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /228 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000036/2022
44	D-BLAPL/10004/2026 BLAPL/3425/2026	STATE OF ODISHA SUDAM MEHER VS	JAYADEBA BEHERA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0001233/2025
45	D-CMAPL/13917/2026 CMAPL/50/2026	STATE OF ODISHA ANIL KUMAR PRUSTI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	/ / (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/15048/2026 CMP/613/2026	NIRMAL KUMAR JAIN VS KARANJIT KAUR DHABA	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000816/2023
47	D-CMP/13012/2026 CMP/614/2026	BIJAYA KUMAR PANDA VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000002/2023
48	D-CMP/15351/2026 CMP/615/2026	CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LTD. VS M/S. BHARAT ELECTRICAL ACCESSORIES PVT LTD.	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC Arbp/0000015/2020
49	D-CONTC/11635/2026 CONTC/2066/2026	KALPANA KUMARI JENA VS DR N. THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	AUROBINDA SAHOO VS	// 0
50	D-CONTC/12677/2026 CONTC/2067/2026	BHAGYADHAR BEHERA VS SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BHUBANESWAR	ADV VS	// 0
51	D-CONTC/13113/2026 CONTC/2068/2026	SUDHIR KUMAR NATH VS ASWATHY S., IAS	ADV. VS	// 0
52	D-CONTC/13481/2026 CONTC/2069/2026	ANIL KUMAR PANDA VS SUBHA SHARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA	ADV VS	// 0
53	D-CONTC/13490/2026 CONTC/2070/2026	HEMANTA KUMAR PATRA VS ASWATHY S., IAS	PRATYASISH MOHANTY VS	// 0
54	D-CONTC/13830/2026 CONTC/2071/2026	MANOJ KUMAR KHATUA VS KRUSHNA CHANDRA NAIK, SUPERINTENDENT OF POLICE, CRIMINAL INVESTIGATION DEPT., CUTTACK	ADV. VS	// 0
55	D-CONTC/13989/2026 CONTC/2072/2026	SUSANTA KUMAR BARIK VS DR. SWATI MISHRA,OAS,REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	ADV VS	// 0
56	D-CONTC/14200/2026 CONTC/2073/2026	CHHAYAKANTA PARIDA VS DEORANJAN KUMAR SINGH I.A.S	ADV. VS	// 0
57	D-CONTC/14541/2026	RABI NAIK	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2074/2026	VS CHANCHAL RANA, I.A.S.	VS	0 //
58	D-CONTC/14633/2026 CONTC/2075/2026	PRAFULLA KUMAR SAHOO VS ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION,BHUBANESWAR	ADV. VS	// 0 //
59	D-CONTC/14663/2026 CONTC/2076/2026	ARUN @ ARUEN MAEDIRATTA VS SHANKAR BAG, TAHASILDAR, TITLAGARH	TRILOCHAN NANDA VS	// 0 //
60	D-CONTC/14824/2026 CONTC/2077/2026	SANGHAMITRA PATRA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
61	D-CONTC/14829/2026 CONTC/2078/2026	SANTOSH KUMAR SWAIN VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
62	D-CONTC/15868/2026 CONTC/2079/2026	DAMAYANTI MUNDA VS JADUMANI MAHALA,ADDL. DIST. MAGISTRATE ,KEONJHAR	MITHUN DAS VS	// 0 //
63	D-CONTC/13923/2026 CONTC/2080/2026	SUNITA SAHOO VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
64	D-CONTC/7248/2026 CONTC/2081/2026	SANTOSH KUMAR BEJA VS HEMANTA KUMAR SHARMA, I.A.S	ADV. VS	// 0 //
65	D-CONTC/12155/2026 CONTC/2082/2026	BALARAM KALET VS Y.B.KHURANIA,DG AND IG OF POLICE,CUTTACK	ADV. VS	// 0 //
66	D-CONTC/12158/2026 CONTC/2083/2026	KARTIKA ORAM VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //
67	D-CONTC/13116/2026 CONTC/2084/2026	RABINDRA PRASDA MISHRA VS SACHIN RAMCHANDRA JADHAV, I.A.S	ADV. VS	// 0 //
68	D-CONTC/13363/2026 CONTC/2085/2026	PITAMBAR MAHALI VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/13939/2026 CONTC/2086/2026	DEORANJAN KUMAR SINGH, I.A.S BHUBANESWARI MOHAPATRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// // ()
70	D-CONTC/13944/2026 CONTC/2087/2026	DEEPTI MAYEE BADAJENA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// ()
71	D-CONTC/13951/2026 CONTC/2088/2026	SWAGATIKA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// ()
72	D-CONTC/14251/2026 CONTC/2089/2026	BIMALA KUMARI MOHANTY VS SARAT CHANDRA MALLICK,ASST. REGISTRAR,COOPERATIVE SOCIETIES, CUTTACK	ADV. VS	// ()
73	D-CONTC/11605/2026 CONTC/2090/2026	BANAMALI MUDULI VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// ()
74	D-CONTC/11625/2026 CONTC/2091/2026	RAMA RANJAN PATTNAYAK VS BHASKARJYOTI SHARMA, IAS	ADV. VS	// ()
75	D-CRLA/8446/2026 CRLA/347/2026	KORA NAGESWAR RAO@NAGESH@RAMANNA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PAPERMETLA P.S. /9 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000580/2021
76	D-CRLA/8649/2026 CRLA/348/2026	SUMANTA ROUT @ KHUSANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	Tantiapal Marine /86 /2021 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000123/2021
77	D-CRLLP/9493/2026 CRLLP/39/2026	STATE OF ODISHA(VIG.) VS NARESH CHANDRA PARIDA	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /49 /2001 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000337/2007
78	D-CRLLP/9006/2026 CRLLP/40/2026	STATE OF ODISHA(VIG.) VS SUSANT KUMAR SAHU	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /46 /2017 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000033/2017
79	D-CRLMA/6260/2026 CRLMA/45/2026	PROMAD KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	SURADA /166 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/9028/2026 CRLMC/1165/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /398 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000485/2023
81	D-CRLMC/9029/2026 CRLMC/1166/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /375 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000466/2024
82	D-CRLMC/9135/2026 CRLMC/1167/2026	BHABANI SHANKAR MOHANTY VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002402/2024
83	D-CRLMC/9847/2026 CRLMC/1168/2026	TOSHABANTA@ROSHAN ACHARYA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CRIME AGAINST WOMEN AND CHILDREN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002045/2025
84	D-CRLMC/10251/2026 CRLMC/1169/2026	BAPI@SUBRAT KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KOREI /53 /2023 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000013/2023
85	D-CRLMC/10319/2026 CRLMC/1170/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	KHARABEL NAGAR P.S. /26 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000095/2026
86	D-CRLMC/10018/2026 CRLMC/1171/2026	MANDIR@MANDIRA BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	DUNGURIPALI /143 /2020 ASST. SESSIONS JUDGE,SONEPUR(Sonepur) SC/0000002/2021
87	D-CRLMC/10071/2026 CRLMC/1172/2026	RAKESH KUMAR PATTANAIAK@ HAPPY@ RAKESH PATTANAIAK VS STATE OF ODISHA	RAGHUNATH BISWAL VS	JANKIA P.S. /181 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000057/2025
88	D-CRLMC/10073/2026 CRLMC/1173/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000007/2026
89	D-CRLMC/8080/2026 CRLMC/1174/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /20 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000025/2024
90	D-CRLMC/8085/2026 CRLMC/1175/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /75 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000095/2024
91	D-CRLMC/8114/2026	RAJOT PATRA@RAJAT KUMAR PATRA	ASIT KUMAR JENA	MALKANGIRI /381 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1176/2026	VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000473/2024
92	D-CRLMC/8088/2026 CRLMC/1177/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /315 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2023
93	D-CRLMC/9735/2026 CRLMC/1178/2026	SRABAN PATRA@SRABANA KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /293 /2021 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000307/2021
94	D-CRLMC/8274/2026 CRLMC/1179/2026	SARBESWAR SAMANTARAY VS STATE OF ODISHA	SURYAKANTA JENA VS	//0 GRAMA NYAYALAYA,TANGI(Khordha) ICC/0000051/2024
95	D-CRLMC/4576/2026 CRLMC/1180/2026	HARISH CHANDRA GIRI VS STATE OF ODISHA	DEBASNAN DAS VS	SINGLA /48 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000257/2025
96	D-CRLMC/8305/2026 CRLMC/1181/2026	SAILENDRA NARAYAN MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAGHUNATHPUR /62 /2016 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja GR/0000727/2016
97	D-CRLMC/9114/2026 CRLMC/1182/2026	SANKAR@SANKARSANA MOHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GHATAGAON /72 /2013 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000003/2015
98	D-CRLMC/9419/2026 CRLMC/1183/2026	ASISH KUMAR MOHANTY @ GULUA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	KENDRAPARA SADAR /424 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002080/2022
99	D-CRLMC/9586/2026 CRLMC/1184/2026	SUJATA RAY@TUNI VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /586 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0006352/2021
100	D-CRLMC/9810/2026 CRLMC/1185/2026	ULLASH CHANDRA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KENDRAPARA SADAR /241 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000831/2024
101	D-CRLMC/8952/2026 CRLMC/1186/2026	PRIYABRATA BISWAL VS P. BABURAM REDDY	GAJENDRANATH ROUT VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000437/2020
102	D-CRLMC/9024/2026 CRLMC/1187/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	MALKANGIRI /376 /2024 S.D.J.M.,MALKANGIRI(Malkangiri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/10225/2026 CRLMC/1188/2026	STATE OF ODISHA BIRAJA PRASAD MOHAPATRA VS	ALOK KUMAR DAS VS	GR/0000469/2024 MAHILA P.S.(BBSR) /30 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002963/2018
104	D-CRLMC/9665/2026 CRLMC/1189/2026	STATE OF ODISHA MD. ARIF KHAN VS	ASWINI KUMAR DASH VS	BARBIL /93 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000294/2025
105	D-CRLMC/10273/2026 CRLMC/1190/2026	STATE OF ODISHA SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2021
106	D-CRLMC/9675/2026 CRLMC/1191/2026	STATE OF ODISHA RAJIYA PRADHAN@RAJIYA KUMAR PRADHAN VS	KARUNAKAR GAYA VS	TIKABALI /108 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000387/2025
107	D-CRLMC/10387/2026 CRLMC/1192/2026	STATE OF ODISHA RAHASA BIHARI CHHATRIA@RAHAS VS	SURYAKANTA DWIBEDI VS	TUSRA /183 /2016 J.M.F.C.,TUSURA(Balangir) GR/0000713/2016
108	D-CRLMC/10431/2026 CRLMC/1193/2026	STATE OF ODISHA SASHIKANTA MAHANTY@MOHANTY VS	ANJAN KUMAR BISWAL VS	// S.D.J.M.-CIVIL JUDGE (JD),UDALA(May ICC/0000053/2024
109	D-CRLMC/10027/2026 CRLMC/1194/2026	STATE OF ODISHA SK. GOLAM MUSTAFA VS	AMULYA RATNA PANDA VS	KHURDA SADAR /384 /2025 S.D.J.M.,KHURDA(Khordha) CRMC/0000304/2025
110	D-CRLMC/9284/2026 CRLMC/1195/2026	STATE OF ODISHA SUKANTA KUMAR DEHURY VS	SATYA SMRUTI MOHANTY VS	SAMBALPUR VIGILANCE /25 /2016 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000001/2025
111	D-CRLMC/10118/2026 CRLMC/1196/2026	STATE OF ODISHA(VIG.) CHANDRAKANTA DAS VS	AMITAV TRIPATHY VS	NIALI /177 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000173/2026
112	D-CRLMC/9627/2026 CRLMC/1197/2026	STATE OF ODISHA CHOUDHRY BALDEV PRASAD NANDA VS	GOPAL PRASAD JENA VS	LAXMISAGAR P.S. /3 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000007/2025
113	D-CRLMC/9875/2026 CRLMC/1198/2026	STATE OF ODISHA SUMANTA KUMAR NAYAK VS STATE OF ODISHA	LALIT SAHU VS	BARGARH SADAR /199 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001079/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/8686/2026 CRLMC/1199/2026	BANAMALI OJHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	SORO /80 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000138/2024
115	D-CRLMC/10244/2026 CRLMC/1200/2026	KANISTA KUMAR MALLICK VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	PHULBANI SADAR /69 /2008 ASST. SESSIONS JUEGE (STC), PHULBA ST/0000018/2021
116	D-CRLMC/10252/2026 CRLMC/1201/2026	KASYAP MALLICK VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	PHULBANI SADAR /69 /2008 ASST. SESSIONS JUEGE (STC), PHULBA ST/0000018/2021
117	D-CRLMC/10403/2026 CRLMC/1202/2026	BISHNUPRIYA SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	EOW,BHUBANESWAR /15 /2016 PRESIDING OFFICER, DESIGNATED CO CT/0000107/2023
118	D-CRLMC/9978/2026 CRLMC/1203/2026	BAPI @ SEETAKANTA PARIDA @ SRIKANTA VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	RAJKANIKA /65 /2019 J.M.F.C,AUL(Kendrapara) GR/0000102/2019
119	D-CRLMC/9564/2026 CRLMC/1204/2026	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	/ /0 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000010/2013
120	D-CRLMC/10256/2026 CRLMC/1205/2026	BAIKUNTHANATH PARIDA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	RAJKANIKA /182 /2017 J.M.F.C,AUL(Kendrapara) GR/0000303/2017
121	D-CRLMC/10247/2026 CRLMC/1206/2026	SAROJINI SENAPATI VS STATE OF ODISHA	SUBHENDU KAR VS	KHARABEL NAGAR P.S. /51 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000169/2026
122	D-CRLMC/9610/2026 CRLMC/1207/2026	ABHISEK MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CANTONMENT ROAD /45 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000268/2026
123	D-CRLMC/8742/2026 CRLMC/1208/2026	AMAR RANJAN DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	PAHALA /219 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001292/2025
124	D-CRLMC/10398/2026 CRLMC/1209/2026	JANARDAN SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	EOW,BHUBANESWAR /15 /2016 PRESIDING OFFICER, DESIGNATED CO CT/0000061/2023
125	D-CRLMC/10066/2026	K.SRINIVAS RAO	KAUSTUVA MOHANTY	CHOUDWAR /208 /2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1210/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001202/2018
126	D-CRLMC/9772/2026 CRLMC/1211/2026	AJIT KUMAR ROUT VS SUKADEV BISWAL	SAROJ KUMAR DASH VS	//0 DISTRICT AND SESSIONS JUDGE,JHAR
127	D-CRLMC/10243/2026 CRLMC/1212/2026	PITABASA MAHALI VS REPUBLIC OF INDIA (CBI)	SAILABALA JENA VS	CRA/0000003/2024 BHUBANESWAR CBI /9 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
128	D-CRLMC/9751/2026 CRLMC/1213/2026	BISHNU CHARAN BEHERA VS RUDRAMOHAN NAYAK	AKSHAYA KUMAR SAHOO VS	TR/0000008/2024 //0 J.M.F.C,TALCHER(Anugul) ICC/0000001/2025
129	D-CRLMP/10047/2026 CRLMP/488/2026	RAJANIKANTA MAHALIK VS STATE OF ODISHA	APARESH BHOI VS	G.R.P.S. /36 /2026 (//
130	D-CRLMP/9331/2026 CRLMP/489/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	KENDRAPARA SADAR /32 /2026 (//
131	D-CRLMP/10441/2026 CRLMP/490/2026	RAMESH DAS VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	CHANDABALI /314 /2023 (//
132	D-CRLMP/6810/2026 CRLMP/491/2026	ASHOK KUMAR JENA VS SUNITA PARIDA	AMITAV TRIPATHY VS	//0 JUDGE, FAMILY COURT, NAYAGARH(N
133	D-CRLMP/8892/2026 CRLMP/492/2026	BISWARANJAN MOHANTA VS THE STATE OF ODISHA	ARUN KUMAR BEHERA VS	Crp/0000190/2022 BETNOTI /394 /2025 (//
134	D-CRLMP/9390/2026 CRLMP/493/2026	SRIKANT KUMAR DASH VS STATE OF ORISSA	SUSANTA KUMAR NAYAK VS	BHARATPUR PS /787 /2024 (//
135	D-CRLMP/10189/2026 CRLMP/494/2026	SIBA@SHIBA MEHER VS JANANI MEHER	SANJAYA KUMAR PANIGRAHI VS	//0 JUDGE FAMILY COURT, SONEPUR(Sone
136	D-CRLMP/10057/2026 CRLMP/495/2026	GEETESH KUMAR KOHLI VS	ABHAY KHANDELWAL VS	Crp/0000017/2022 DHANUPALI /19 /2026 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/10197/2026 CRLMP/496/2026	STATE OF ODISHA PRATAP KUMAR SINGH VS	DILLIP KUMAR SAHOO VS	// // ()
138	D-CRLMP/8944/2026 CRLMP/497/2026	STATE OF ODISHA INFORMANT VS	SASWATI SOUMYA SAHU VS	// TOMANDO /347 /2025 ()
139	D-CRLMP/9827/2026 CRLMP/498/2026	STATE OF ODISHA PRAMOD KUMAR MISHRA VS	PRATAP NAIK VS	// //0 ()
140	D-CRLMP/10731/2026 CRLMP/499/2026	STATE OF ODISHA DAMODAR DAS VS	MITHUN DAS VS	// BRAHMANITARANG /127 /2022 ()
141	D-CRLREV/10442/2026 CRLREV/273/2026	STATE OF ODISHA MANJULATA JENA VS	KULDEEP MOHANTY VS	// BAISINGA /157 /2021 DISTRICT & SESSIONS JUDGE,BARIPADA
142	D-CRLREV/8550/2026 CRLREV/274/2026	STATE OF ODISHA PHANICHAND SAHU VS	JNYANANANDA PANDA VS	CRA/0000001/2026 KESINGA /345 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala
143	D-CRLREV/10031/2026 CRLREV/275/2026	STATE OF ODISHA NIRANJAN DAS VS	AMULYA RATNA PANDA VS	CMC/0000003/2025 REMUNA /4 /2014 DISTRICT & SESSIONS JUDGE,BALASORA
144	D-CRLREV/10577/2026 CRLREV/276/2026	PRADIP KUMAR JENA PRAMILA BEHERA VS	JYOTI PATNAIK VS	ST/0000275/2023 //0 1ST A.D.J., CUTTACK(Cuttack)
145	D-CRLREV/10106/2026 CRLREV/277/2026	STATE OF ODISHA KANAKLATA BISWAL VS	RAMANI KANTA PATTANAIAK VS	CRA/0000113/2024 JAJPUR TOWN /187 /2011 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur
146	D-CRLREV/10114/2026 CRLREV/278/2026	STATE OF ODISHA GOBINDA BEHERA VS	AMITAV TRIPATHY VS	CRA/0000012/2018 PHULBANI SADAR /121 /2020 DISTRICT & SESSIONS JUDGE ,PHULBANI
147	D-CRLREV/10254/2026 CRLREV/279/2026	STATE OF ODISHA DUSMANTA MUDULI @ DUSMANTA KUMAR MUDULI VS PARSURAM DAS	SATYA RANJAN MULIA VS	CRA/0000004/2025 //0 A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000021/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/10155/2026 CRLREV/280/2026	PRAHALLAD SETHI VS CHANDULAL KAR	DEEPALI MOHAPATRA VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CRA/0000025/2016
149	D-EXP/14520/2026 EXP/48/2026	PARSHURAM MISHRA @ PARUSHRAM MISHRA VS DR.ARABINDA KUMAR PADHEE,IAS	SANJIB MOHANTY VS	// (//
150	D-EXP/11373/2026 EXP/49/2026	BINOD BIHARI DASH VS SUBASH CHANDRA BISWAL, BLOCK EDUCATION OFFICER, BINJHARPUR,JAJPUR	BHAKTA RANJAN BARIK VS	// (//
151	D-FAO/14981/2026 FAO/212/2026	DIVISIONAL MANAGER,M/S.UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS PANDAB CHARAN SWAIN	PRAKASH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000008/2022
152	D-FAO/15574/2026 FAO/213/2026	MANAGING COMMITTEE OF BISWA BHARATI BIDYANIKETAN, TALAKOKAL, PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001120/2017
153	D-FAO/13566/2026 FAO/214/2026	MANAGING COMMITTEE OF DAMODARJEW BIDYAPITHA,BAZAR,KENDRAPARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000405/2017
154	D-FAO/14610/2026 FAO/215/2026	THE SENIOR DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS RAZIA PARWEEN	ANURAG BEHARI DAS VS	// DIVISIONAL LABOUR COMMISSIONER EC/0000009/2018
155	D-FAO/14219/2026 FAO/216/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,MEDINIPUR,KALAHANDI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000121/2016
156	D-FAO/9797/2026 FAO/217/2026	SUJIT KUMAR BEHERA VS BHARATI ROUT	RAMAKANTA SAHOO VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000028/2019
157	D-FAO/13598/2026 FAO/218/2026	MANAGING COMMITTEE OF LABANA SRAMIKA HIGH SCHOOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001651/2017
158	D-FAO/14766/2026 FAO/219/2026	SUSANTA KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000026/2017
159	D-FAO/15853/2026	MANAGING COMMITTEE OF KHANDABANDHA HIGH SCHOOL, MAYURBHANJ	JYOTI RANJAN KHUNTIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/220/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000076/2018
160	D-FAO/14794/2026 FAO/221/2026	BINAY KUMAR GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000519/2012
161	D-FAO/13601/2026 FAO/222/2026	BIDYADHAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000569/2014
162	D-FAO/14822/2026 FAO/223/2026	SUKANTA KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000333/2013
163	D-FAO/15226/2026 FAO/224/2026	BHARAT CH. MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000598/2012
164	D-MACA/5695/2026 MACA/350/2026	SAROJ KUMAAR BEHERA VS AJAY SWAIN	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000013/2020
165	D-MACA/10123/2026 MACA/351/2026	D.M.,ORIENTAL INSURANCE CO.LTD.,CUTTACK VS SURUCHI KALLO@ADHA	RIMJHIMBALA PATI VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000228/2009
166	D-MACA/7220/2026 MACA/352/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS MINATI BEHERA	PRAKASH KUMAR MOHANTY VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000182/2012
167	D-MACA/7241/2026 MACA/353/2026	LEGAL MANAGER, LIBERTY VIDEOCON INSURANCE COMPANY LTD., BBSR VS PRASANTA SWAIN	ADAM ALI KHAN VS	// 3RD A.D.J., BHUBANESWAR(Khordha) Mac/0000087/2019
168	D-MACA/12149/2026 MACA/354/2026	D.M.,ORIENTAL INSURANCE CO.LTD., BALASORE VS KABITA BEHERA @ KABITA CHAND	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000099/2021
169	D-MACA/9991/2026 MACA/355/2026	D.M., ORIENTAL INSURANCE COMPANY LTD., ROURKELA VS MANOJ KUMAR SETHY	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000029/2021
170	D-MACA/10749/2026 MACA/356/2026	THE MANAGER (LEGAL) T.P. HUBS , THE ORIENTAL INSURANCE COMPANY LIMITED, BHUBANESWAR VS	SACHIN KUMAR NAYAK VS	// 10th M.A.C.T., BHUBANESWAR(Khordha

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/13236/2026 MACA/357/2026	KAMALA SAHOO D.M., NATIONAL INSURANCE CO. LTD., BBSR DVSN. VS TRILOCHAN SETH	MAHITOSH SINHA VS	Mac/0000302/2020 // IV MACT,PURI(Puri) Mac/0000142/2006
172	D-MACA/4889/2026 MACA/358/2026	BRANCH MANAGER,LIBERTY GENERAL INSURANCE LTD., SAMBALPUR VS BIGHNERAJ SAHU	ADAM ALI KHAN VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000026/2023
173	D-MACA/7223/2026 MACA/359/2026	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,BALASORE VS JULA @ RABINDRA SING	PRAKASH KUMAR MOHANTY VS	// I MACT,BALASORE(Baleshwar) Mac/0000091/2016
174	D-MACA/8526/2026 MACA/360/2026	LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR VS BASANTA BEHERA	ADAM ALI KHAN VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000031/2017
175	D-MATA/14570/2026 MATA/125/2026	ANIL PANDA VS DIPTIMAYEE PANDA	SARADA PRASANNA SARANGI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000457/2022
176	D-MATA/14895/2026 MATA/126/2026	SULOCHANA NAIK VS BINODINI KANAR	PRAVAT KUMAR MOHANTY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000075/2022
177	D-MATA/6345/2026 MATA/127/2026	RENUBALA BEHERA VS ABHAYA KUMAR PRADHAN	KSHIROD KUMAR ROUT VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000123/2019
178	D-RPFAM/13403/2026 RPFAM/100/2026	PETITIONER VS OPPOSITE PARTY	BISHNU PRASAD PRADHAN VS	// JUDGE, FAMILY COURT, DHENKANAL Cp/0000127/2024
179	D-RSA/12949/2026 RSA/190/2026	RAMACHANDRA DAS MOHAPATRA VS PURNA CHANDRA NAYAK	GAJENDRANATH ROUT VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000099/2015
180	D-RSA/38062/2025 RSA/191/2026	SUBODH CHARAN ROUT VS GANGADHAR SETHY	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000029/2023
181	D-TRP(C)/14312/2026 TRP(C)/100/2026	NAMITA DUTTA VS SANEEV PRADHAN	HRUDANANDA TRIPATHY VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CP/0000006/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-TRP(C)/15038/2026 TRP(C)/101/2026	RASHMI MOHANTY VS GIRIJA SANKAR SAMANTARAY	ASHOK DAS VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000327/2026
183	D-TRP(C)/15217/2026 TRP(C)/102/2026	SMITARANI JENA VS KALINGA MOHANTY	SATYA RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000001/2026
184	D-TRP(C)/15158/2026 TRP(C)/103/2026	SUBHASHREE SAHOO VS PANCHANANA SAHOO	KARUNAKAR GAYA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cutta CS/0000075/2019
185	D-TRP(C)/15345/2026 TRP(C)/104/2026	DEBASMITA DASH VS SOUMYA RANJAN PANI	DEBIDUTTA MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001136/2024
186	D-TRPCRL/9200/2026 TRPCRL/31/2026	RENUPRAVA NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHANDAPARA /21 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000021/2023
187	D-WA/8615/2026 WA/563/2026	STATE OF ODISHA VS SAMPADA KHAMARI	AISHWARYA DASH,A.S.C VS	// () //
188	D-WA/8716/2026 WA/564/2026	STATE OF ODISHA VS ANJALI MISHRA	AISHWARYA DASH,A.S.C VS	// () //
189	D-WA/13267/2026 WA/565/2026	STATE OF ODISHA VS KALABATI MANGARAJ	PRABIR KUMAR RAY, A.G.A. VS	// () //
190	D-WA/13408/2026 WA/566/2026	STATE OF ODISHA VS PRAVAS KUMAR PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// () //
191	D-WA/13409/2026 WA/567/2026	STATE OF ODISHA VS CHITTARANJAN PRADHAN	AISHWARYA DASH,A.S.C VS	// () //
192	D-WA/8433/2026 WA/568/2026	RABINDRA KUMAR PATRA VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //
193	D-WP(C)/15102/2026	CHINMAYEE PRADHAN	DEEPALI MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10953/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15239/2026 WP(C)/10954/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
195	D-WP(C)/15560/2026 WP(C)/10955/2026	ACHARYA HARIHAR COLLEGE OF NURSING, DHENKANAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
196	D-WP(C)/13824/2026 WP(C)/10956/2026	ANKIT KUMAR VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
197	D-WP(C)/15562/2026 WP(C)/10957/2026	TUKURAM PANIGRAHI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
198	D-WP(C)/13837/2026 WP(C)/10958/2026	VIJAY SINGH THAKUR VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
199	D-WP(C)/15737/2026 WP(C)/10959/2026	MINI NAYAK VS STATE OF ODISHA	STHI PRAGYAN SUNANDINI VS	// 0 //
200	D-WP(C)/13838/2026 WP(C)/10960/2026	SUSHANTA PRADHAN VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
201	D-WP(C)/14600/2026 WP(C)/10961/2026	JAYASHREE MOHANTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
202	D-WP(C)/15695/2026 WP(C)/10962/2026	M/S SAROJ SAHU, CUTTACK VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
203	D-WP(C)/15405/2026 WP(C)/10963/2026	NETAJI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
204	D-WP(C)/14318/2026 WP(C)/10964/2026	JAYANTA KUMAR PUTHAL VS	SHUBHENDU KUMAR PARIDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14363/2026 WP(C)/10965/2026	STATE OF ODISHA TILOTTAMA SETHI VS	SANJIB KUMAR BHANJADEO VS	// // ()
206	D-WP(C)/13839/2026 WP(C)/10966/2026	STATE OF ODISHA SRIKANTA GIRI VS	ABHISHEK SAHOO VS	// // ()
207	D-WP(C)/14502/2026 WP(C)/10967/2026	UNION OF INDIA BRAHMACHARI PRABODH CHAITANYA VS	PRASANNA KUMAR PARHI AJAYA KUMAR TRIPATHY VS	// // ()
208	D-WP(C)/14998/2026 WP(C)/10968/2026	STATE OF ODISHA DEBAPRIYA PATRA VS	DIGANTA DAS VS	// // ()
209	D-WP(C)/15142/2026 WP(C)/10969/2026	CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR RABINDRA NATH SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
210	D-WP(C)/13840/2026 WP(C)/10970/2026	STATE OF ODISHA SAILENDRA KUMAR DAS VS	BIJAY KUMAR MOHANTY VS	// // ()
211	D-WP(C)/13872/2026 WP(C)/10971/2026	STATE OF ODISHA HARISHANKAR CHAPADI VS	ABHISHEK SAHOO VS	// // ()
212	D-WP(C)/15397/2026 WP(C)/10972/2026	UNION OF INDIA SUDHIR KUMAR THAKUR VS	SUJATA JENA VS	// // ()
213	D-WP(C)/15869/2026 WP(C)/10973/2026	STATE OF ODISHA HEMANTA KUMAR GIRI VS	MITHUN DAS VS	// // ()
214	D-WP(C)/14036/2026 WP(C)/10974/2026	STATE OF ODISHA M/S MOHANTY ENTERPRISES, PURI VS	HRUDANANDA MOHAPATRA VS	// // ()
215	D-WP(C)/14928/2026 WP(C)/10975/2026	ASKA CO-OPERATIVE SUGAR INDUSTRIES LTD., GANJAM M/S.CHILDREN CENTRE INTEGRAL EDUCATION, BHUBANESWAR VS	SOMANATH MISHRA VS	// // ()
		DEPUTY DIRECTOR (REVENUE) ESIC, PANCHADEEP BHAWAN, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/13502/2026 WP(C)/10976/2026	SHREE DAMODAR JEW VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
217	D-WP(C)/14749/2026 WP(C)/10977/2026	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	D-WP(C)/14931/2026 WP(C)/10978/2026	UDAYANATH PANDA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
219	D-WP(C)/14758/2026 WP(C)/10979/2026	SHYAM SUNDAR JENA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
220	D-WP(C)/14782/2026 WP(C)/10980/2026	HIRAMANI KISKU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/13874/2026 WP(C)/10981/2026	ABHISHEK KUMAR GAUTAM VS UNION OF INDIA	ABHISHEK SSAHOO VS	// 0 //
222	D-WP(C)/15234/2026 WP(C)/10982/2026	ARUN KUMAR ROUT VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
223	D-WP(C)/15256/2026 WP(C)/10983/2026	CHAKRADHAR MALIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
224	D-WP(C)/12801/2026 WP(C)/10984/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/14761/2026 WP(C)/10985/2026	LABAKRUSHNA MANDAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
226	D-WP(C)/14396/2026 WP(C)/10986/2026	BHARAT KUMAR SITANI (DECEASED), LEGAL HEIR KAUSHAL SITANI VS ASSISTANT COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA II DIVISION, SUNDERGARH	MADHAB LAL AGARWAL VS	// 0 //
227	D-WP(C)/14612/2026	DEBASIS NAYAK	SUKANTA KUMAR NAYAK (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10987/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13615/2026 WP(C)/10988/2026	KAILASH SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
229	D-WP(C)/13875/2026 WP(C)/10989/2026	SUJEET KUMAR NAYAK VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
230	D-WP(C)/14616/2026 WP(C)/10990/2026	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
231	D-WP(C)/13765/2026 WP(C)/10991/2026	SADYASMITA MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHANTY VS	// 0 //
232	D-WP(C)/15059/2026 WP(C)/10992/2026	CHANDRI NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
233	D-WP(C)/14626/2026 WP(C)/10993/2026	UMAKANTA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/15106/2026 WP(C)/10994/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
235	D-WP(C)/13766/2026 WP(C)/10995/2026	LAKSHMIDHAR BAL VS AXIX BANK LTD., BHUBANESWAR	SANJAY KUMAR PATRA VS	// 0 //
236	D-WP(C)/13852/2026 WP(C)/10996/2026	BISHWANATH SAHU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
237	D-WP(C)/13869/2026 WP(C)/10997/2026	CHHAPADI SOMANATH VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
238	D-WP(C)/14978/2026 WP(C)/10998/2026	SONALI JENA VS	DHANOJ KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/14562/2026 WP(C)/10999/2026	UNION OF INDIA MANU BEHERA VS RUNU @ ROMANCHA RANJAN BISWAL	PRADEEP KUMAR MISHRA VS	// // ()
240	D-WP(C)/13767/2026 WP(C)/11000/2026	DR. DHIREN KUMAR DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// ()
241	D-WP(C)/15139/2026 WP(C)/11001/2026	PRABINA DAS VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// ()
242	D-WP(C)/14644/2026 WP(C)/11002/2026	MUKESH JAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()
243	D-WP(C)/13880/2026 WP(C)/11003/2026	PANKAJ KUMAR VS UNION OF INDIA	ABHISHEK SAHOO VS	// ()
244	D-WP(C)/14776/2026 WP(C)/11004/2026	PURNA CHANDRA MURMU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()
245	D-WP(C)/15120/2026 WP(C)/11005/2026	TILOTTAMA JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()
246	D-WP(C)/13883/2026 WP(C)/11006/2026	SONU RAJ VS UNION OF INDIA	ABHISHEK SAHOO VS	// ()
247	D-WP(C)/13946/2026 WP(C)/11007/2026	BIJAY KUMAR PATTANAİK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
248	D-WP(C)/14383/2026 WP(C)/11008/2026	PURANDAR CHANDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
249	D-WP(C)/14210/2026 WP(C)/11009/2026	BINATA KHUNTIA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/13822/2026 WP(C)/11010/2026	INDRA KHEMUNDU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
251	D-WP(C)/15943/2026 WP(C)/11011/2026	SUBHADITYA RANA VS THE ZONAL MANAGER, INDIAN BANK, CUTTACK	MITALEE JESTHI VS	// 0 //
252	D-WP(C)/14387/2026 WP(C)/11012/2026	IPSITA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/13828/2026 WP(C)/11013/2026	VIKAS PAHADE VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
254	D-WP(C)/14244/2026 WP(C)/11014/2026	SUDHANSHU KUMAR DAS VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
255	D-WP(C)/14550/2026 WP(C)/11015/2026	SRIRAM DELKI@TELKI VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
256	D-WP(C)/14260/2026 WP(C)/11016/2026	SANDHYA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
257	D-WP(C)/14560/2026 WP(C)/11017/2026	SUKHU@SUKU BISWAL VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
258	D-WP(C)/14263/2026 WP(C)/11018/2026	NIRANJAN KUMAR VERMA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	D-WP(C)/15124/2026 WP(C)/11019/2026	LILIPA KUMAR SAHOO VS UNION OF INDIA	RAMESH CHANDRA SAHOO VS	// 0 //
260	D-WP(C)/15950/2026 WP(C)/11020/2026	RAJ KUMAR PARIJA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
261	D-WP(C)/11074/2026	RAMESH CHANDRA PANDA	RAMESH CHANDRA PANDA (IN PERSON)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11021/2026	VS THE COMMISSIONER, MUNICIPAL CORPORATION,SAMBALPUR	VS	0 //
262	D-WP(C)/14336/2026 WP(C)/11022/2026	SANGRAM KESHARI MOHAPATRA VS STATE TAX OFFICER, BALASORE	MADHAB LAL AGARWAL VS	// 0 //
263	D-WP(C)/13876/2026 WP(C)/11023/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
264	D-WP(C)/14529/2026 WP(C)/11024/2026	JAYDEV SAHOO VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
265	D-WP(C)/14519/2026 WP(C)/11025/2026	YUBARAJ MAJHI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
266	D-WP(C)/14532/2026 WP(C)/11026/2026	PRAJNYASINI PRADHAN VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
267	D-WP(C)/14527/2026 WP(C)/11027/2026	SUNIL KUMAR VIMAL VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
268	D-WP(C)/14151/2026 WP(C)/11028/2026	MARUTI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
269	D-WP(C)/14573/2026 WP(C)/11029/2026	SANJIB GIRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
270	D-WP(C)/15958/2026 WP(C)/11030/2026	GOPINATH PRADHAN VS STATE OF ODISHA	PRATYASHISH MOHANTY VS	// 0 //
271	D-WP(C)/14575/2026 WP(C)/11031/2026	RABINDRA PATRA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
272	D-WP(C)/14584/2026 WP(C)/11032/2026	SHRABANA KUMBHAR VS	ABHISHEK SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/14487/2026 WP(C)/11033/2026	UNION OF INDIA GANGADHAR TAKRI VS	ABHISHEK SAHOO VS	// // ()
274	D-WP(C)/14535/2026 WP(C)/11034/2026	UNION OF INDIA SANGEETA RANI RATH VS	AJAYA KUMAR TRIPATHY VS	// // ()
275	D-WP(C)/55406/2025 WP(C)/11035/2026	STATE OF ORISSA CHITRASEN MAHANTA VS	DURGESH NARAYAN RATH VS	// // ()
276	D-WP(C)/14488/2026 WP(C)/11036/2026	STATE OF ODISHA P.RAJU VS	ABHISHEKH SAHOO VS	// // ()
277	D-WP(C)/14489/2026 WP(C)/11037/2026	UNION OF INDIA GURU DEULPADIA VS	ABHISHEK SAHOO VS	// // ()
278	D-WP(C)/6333/2026 WP(C)/11038/2026	UNION OF INDIA SUDHIRA BEHERA VS	DILIP KUMAR SAHU VS	// // ()
279	D-WP(C)/14494/2026 WP(C)/11039/2026	STATE OF ODISHA SURENDRA NAIK VS	ABHISHEKH SAHOO VS	// // ()
280	D-WP(C)/14563/2026 WP(C)/11040/2026	UNION OF INDIA PANKAJ SAMARATH VS	UPENDRA KUMAR SAMAL VS	// // ()
281	D-WP(C)/14496/2026 WP(C)/11041/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR SOURAV NAYAK VS	ABHISHEK SAHOO VS	// // ()
282	D-WP(C)/14720/2026 WP(C)/11042/2026	UNION OF INDIA ARATI SAHU VS	ABHISHEK SAHOO VS	// // ()
283	D-WP(C)/6336/2026 WP(C)/11043/2026	UNION OF INDIA HARIBANDHU BUDEK VS	DILIP KUMAR SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/13841/2026 WP(C)/11044/2026	RASHNA KHORA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
285	D-WP(C)/14832/2026 WP(C)/11045/2026	SAILENDRA BISWAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
286	D-WP(C)/14732/2026 WP(C)/11046/2026	SHANMUKHA RAO NOUGAPU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
287	D-WP(C)/14775/2026 WP(C)/11047/2026	JAGABANDHU PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/14565/2026 WP(C)/11048/2026	MATHIAS ORAM @ TOPPO VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
289	D-WP(C)/14718/2026 WP(C)/11049/2026	HRUDANANDA SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
290	D-WP(C)/15235/2026 WP(C)/11050/2026	ANJANA NAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
291	D-WP(C)/14721/2026 WP(C)/11051/2026	PRATAP CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
292	D-WP(C)/14835/2026 WP(C)/11052/2026	YOGINATH NAIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
293	D-WP(C)/14567/2026 WP(C)/11053/2026	RAJESH RAY VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
294	D-WP(C)/15793/2026 WP(C)/11054/2026	ARUPA NANDA DHAL VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS	// 0 //
295	D-WP(C)/15794/2026	ARUPA NANDA DHAL	SURYASNATA MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11055/2026	VS TAX RECOVERY OFFICER CUM RO, KEONJHAR	VS	0 //
296	D-WP(C)/15796/2026 WP(C)/11056/2026	SUSHANTA KUMAR PALEI VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS	// 0 //
297	D-WP(C)/14571/2026 WP(C)/11057/2026	PRASHNA BISWAL VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
298	D-WP(C)/14893/2026 WP(C)/11058/2026	SHREE BALAJI ENGICONS LIMITED (SBEL), JHARSUGUDA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
299	D-WP(C)/14092/2026 WP(C)/11059/2026	MALAYA RANJAN BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
300	D-WP(C)/15800/2026 WP(C)/11060/2026	MOHAN KUMAR SAHOO VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS	// 0 //
301	D-WP(C)/14914/2026 WP(C)/11061/2026	M/S CMRGS INFRASTRUCTURE PROJECTS LIMITED, KHURDA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
302	D-WP(C)/14844/2026 WP(C)/11062/2026	M/S. ROURKELA ENTERPRISES, SUNDARGARH VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
303	D-WP(C)/15861/2026 WP(C)/11063/2026	KALI PRASAD PANDA VS ZONAL HEAD OF THE UCO BANK BHUBANESWAR ZONE	NAMRATA PRIYADARSHINI MISHRA VS	// 0 //
304	D-WP(C)/15170/2026 WP(C)/11064/2026	HARI BHARATI FOUNDATION, KHURDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
305	D-WP(C)/14819/2026 WP(C)/11065/2026	UDITA RANI NATH VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// 0 //
306	D-WP(C)/15279/2026 WP(C)/11066/2026	JEEBAN PRADEEP SAHOO VS	ANJAN KUMAR BISWAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/15269/2026 WP(C)/11067/2026	CENTRAL BOARD OF SECONDARY EDUCATION NIPURA MAJHI VS GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	SANGRAM JENA VS	// // 0 //
308	D-WP(C)/7137/2026 WP(C)/11068/2026	SUNIL KUMAR PRADHAN VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
309	D-WP(C)/15271/2026 WP(C)/11069/2026	PRIYA RANJAN TANTI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
310	D-WP(C)/15283/2026 WP(C)/11070/2026	SANTOSH KUMAR SAHA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
311	D-WP(C)/15273/2026 WP(C)/11071/2026	NANDITA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
312	D-WP(C)/14858/2026 WP(C)/11072/2026	SUMAN BHOI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
313	D-WP(C)/13843/2026 WP(C)/11073/2026	DEBASISH MANDAL VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
314	D-WP(C)/15291/2026 WP(C)/11074/2026	M/S ARUPANANDA PATTNAIK VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS	// 0 //
315	D-WP(C)/14864/2026 WP(C)/11075/2026	TOLESWARI BHOI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
316	D-WP(C)/13845/2026 WP(C)/11076/2026	GAJENDRA SINGH VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
317	D-WP(C)/13697/2026 WP(C)/11077/2026	JAYADEV MANDAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/14548/2026 WP(C)/11078/2026	KALANDI CHARAN BASANTIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
319	D-WP(C)/14699/2026 WP(C)/11079/2026	KUNJABIHARI RAO VS SUSHIL@ SUSIL KUMAR BARIK	SANJAYA KUMAR PANIGRAHI VS	// 0 //
320	D-WP(C)/8031/2026 WP(C)/11080/2026	LACHHAMAN TOPPO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
321	D-WP(C)/14871/2026 WP(C)/11081/2026	SMITARANI BHOI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
322	D-WP(C)/14976/2026 WP(C)/11082/2026	JUDHISTRA ROUT VS STATE TRANSPORT AUTHORITY	JAYDEEP PAL VS	// 0 //
323	D-WP(C)/14883/2026 WP(C)/11083/2026	AJAY KUMAR PATTANAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	D-WP(C)/13600/2026 WP(C)/11084/2026	NALINI PRAVA KUND VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
325	D-WP(C)/15718/2026 WP(C)/11085/2026	NABA KUMAR RAY VS COLLECTOR, BALASORE	ARUN KUMAR PATRA VS	// 0 //
326	D-WP(C)/13849/2026 WP(C)/11086/2026	BARIAL MURMU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
327	D-WPCRL/9562/2026 WPCRL/46/2026	KARTIKA CHANDRA BHOL VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	//0 0 //
328	D-ABLAPL/8792/2026 ABLAPL/4190/2026	RANJAN KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /40 /2026 0 //
329	D-ABLAPL/8796/2026	T.GOPAL KRISHNA @ SAAI @ GOPALA KRISHNA THUNGANA	ASIT KUMAR JENA	JATNI P.S. /125 /2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4191/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10339/2026 ABLAPL/4192/2026	RANJAN SAHOO @ KARUA VS STATE OF ODISHA	PULAKESH MOHANTY VS	NIHALPRASAD /57 /2026 () //
331	D-ABLAPL/10115/2026 ABLAPL/4193/2026	BABU @ SAMSUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /126 /2026 () //
332	D-ABLAPL/10120/2026 ABLAPL/4194/2026	RATNAKAR BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /67 /2026 () //
333	D-ABLAPL/10215/2026 ABLAPL/4195/2026	RANJITA BHUKTA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /190 /2026 () //
334	D-ABLAPL/6629/2026 ABLAPL/4196/2026	MATARAJ NAIK @ OKILA NAIK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KUNDHEIGOLA /63 /2026 () //
335	D-ABLAPL/10198/2026 ABLAPL/4197/2026	MADAN MOHAN PALEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
336	D-ABLAPL/10203/2026 ABLAPL/4198/2026	RUDRA PRATAP PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	PANIKOILI /319 /2025 () //
337	D-ABLAPL/8570/2026 ABLAPL/4199/2026	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JARAPADA /70 /2015 () //
338	D-ABLAPL/10206/2026 ABLAPL/4200/2026	RUDRA PRATAP PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	JAJPUR ROAD /508 /2025 () //
339	D-ABLAPL/8917/2026 ABLAPL/4201/2026	SUBRAT BARAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	CHOUDWAR /160 /2026 () //
340	D-ABLAPL/10258/2026 ABLAPL/4202/2026	RANJITA ADHIKARI @ LIPI VS	SWAGAT KUMAR SAHU VS	GOPALPUR /167 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/10332/2026 ABLAPL/4203/2026	STATE OF ODISHA SURYAKANTA BEHERA VS	BIJAYANANDA DASH VS	// TIGIRIA /82 /2026 ()
342	D-ABLAPL/10333/2026 ABLAPL/4204/2026	STATE OF ODISHA MUKESH SAHU VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /81 /2026 ()
343	D-ABLAPL/9113/2026 ABLAPL/4205/2026	STATE OF ODISHA HEMANTA @ SILU KUMAR NAYAK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /1196 /2025 ()
344	D-ABLAPL/10405/2026 ABLAPL/4206/2026	STATE OF ODISHA PRAFULLA KARNA @ PRAFULLA LUHA VS	PRITAM KUMAR MALLICK VS	// KATARBAGA /20 /2026 ()
345	D-ABLAPL/9595/2026 ABLAPL/4207/2026	STATE OF ODISHA SHRIYA KOHLI VS	BISWA CHANDAN MOHANTY VS	// RAGHUNATHPALI /96 /2026 ()
346	D-ABLAPL/10413/2026 ABLAPL/4208/2026	STATE OF ODISHA SIBA SANKAR SAHU VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /292 /2025 ()
347	D-ABLAPL/10453/2026 ABLAPL/4209/2026	STATE OF ODISHA ARABINDA BIBHAR VS	TUSAR KANTI PRAHARAJ VS	// JUJUMURA /44 /2026 ()
348	D-ABLAPL/10350/2026 ABLAPL/4210/2026	STATE OF ODISHA RASHMI RANJAN HARICHANDAN @ PIKU VS	ABHAYA KUMAR PARIDA VS	// DELANGA /77 /2026 ()
349	D-ABLAPL/9612/2026 ABLAPL/4211/2026	STATE OF ODISHA SIDHARTHA SAHU VS	BISHWARANJAN SAHU VS	// MANGALA BAG /427 /2025 ()
350	D-ABLAPL/10351/2026 ABLAPL/4212/2026	STATE OF ODISHA UDAYANATH PRADHAN VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /81 /2026 ()
351	D-ABLAPL/9702/2026 ABLAPL/4213/2026	STATE OF ODISHA SANJAY KUMAR SAHU VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// MANGALA BAG /427 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/9741/2026 ABLAPL/4214/2026	ARUN KHOSLA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DASMANTAPUR /11 /2026 () //
353	D-ABLAPL/10353/2026 ABLAPL/4215/2026	GOKULANANDA SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	LAXMISAGAR P.S. /165 /2026 () //
354	D-ABLAPL/10354/2026 ABLAPL/4216/2026	SALMAN KHAN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	TANGI /124 /2026 () //
355	D-ABLAPL/9770/2026 ABLAPL/4217/2026	ARIJEET SENAPATI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JHARPOKHARIA /85 /2026 () //
356	D-ABLAPL/9882/2026 ABLAPL/4218/2026	PUSPANJALI BHUE VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 () //
357	D-ABLAPL/10357/2026 ABLAPL/4219/2026	SABITA ROUT VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KEONJHAR TOWN /57 /2026 () //
358	D-ABLAPL/10025/2026 ABLAPL/4220/2026	LAXMAN SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000089/2026
359	D-ABLAPL/10123/2026 ABLAPL/4221/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NILGIRI /166 /2026 () //
360	D-ABLAPL/10364/2026 ABLAPL/4222/2026	KALU CHARAN JENA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	CHANDANPUR /166 /2024 () //
361	D-ABLAPL/10369/2026 ABLAPL/4223/2026	NIRAKAR SAHOO VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	CAPITAL P.S. /418 /2023 () //
362	D-ABLAPL/10295/2026 ABLAPL/4224/2026	TAPAN KUMAR BERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAIKANI-DIHI /243 /2025 () //
363	D-ABLAPL/10389/2026	SMRUTI RANJAN MOHANTY	SUSIL KUMAR PATTNAIK	JODA /38 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4225/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/10297/2026 ABLAPL/4226/2026	GAJAPATI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGDALPUR /68 /2024 () //
365	D-ABLAPL/10393/2026 ABLAPL/4227/2026	MUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /292 /2025 () //
366	D-ABLAPL/10300/2026 ABLAPL/4228/2026	SIMANCHAL SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	PURUSHOTTAMPUR /192 /2026 () //
367	D-ABLAPL/10394/2026 ABLAPL/4229/2026	BIKASH CHANDRA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /150 /2026 () //
368	D-ABLAPL/10322/2026 ABLAPL/4230/2026	BIDYADHAR BEHERA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	BHADRAK TOWN /213 /2026 () //
369	D-ABLAPL/10326/2026 ABLAPL/4231/2026	SUJATA PATTANAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /34 /2025 () //
370	D-ABLAPL/10324/2026 ABLAPL/4232/2026	FAKIRA MAHANANDIA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KISHORENAGAR (ANUGUL) /60 /2026 () //
371	D-ABLAPL/10327/2026 ABLAPL/4233/2026	SRIHARI BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /178 /2026 () //
372	D-ABLAPL/10338/2026 ABLAPL/4234/2026	AKHAYA KUMAR SAMAL VS STATE OF ODISHA	BIPASA HALDAR VS	BARANGA /144 /2026 () //
373	D-ABLAPL/9128/2026 ABLAPL/4235/2026	PRAKASH HARICHANDAN @ PRAKASH KUMAR HARICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /119 /2026 () //
374	D-ABLAPL/10341/2026 ABLAPL/4236/2026	HAPI @ ANIRUDHA DAS VS	BIPASA HALDAR VS	DHARMASALA /252 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/10349/2026 ABLAPL/4237/2026	STATE OF ODISHA BHALU @ AMIYA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// KAMAKHYANAGAR /647 /2025 () //
376	D-ABLAPL/10261/2026 ABLAPL/4238/2026	SHESADEV SAHU @ SESHADDEV SAHU VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BOLANGIR SADAR /114 /2026 () //
377	D-ABLAPL/10416/2026 ABLAPL/4239/2026	UDAYA RANJAN PANDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /156 /2026 () //
378	D-ABLAPL/9523/2026 ABLAPL/4240/2026	LOKANATH BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KISHORENAGAR (ANUGUL) /60 /2026 () //
379	D-ABLAPL/10418/2026 ABLAPL/4241/2026	PRADEEP KUMAR BEHERA @ KUNA CHHUA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BALASORE SADAR /193 /2026 () //
380	D-ABLAPL/9605/2026 ABLAPL/4242/2026	PRASANTA KHATUA @ SAHU @ PRASANTA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /151 /2023 () //
381	D-ABLAPL/10419/2026 ABLAPL/4243/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	K.NUAGAON /344 /2025 () //
382	D-ABLAPL/9795/2026 ABLAPL/4244/2026	SMRUTI RANJAN MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	BHANDARIPOKHARI /553 /2025 () //
383	D-ABLAPL/10424/2026 ABLAPL/4245/2026	SUDHANSU PATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /84 /2026 () //
384	D-ABLAPL/9838/2026 ABLAPL/4246/2026	SAMEER KHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /41 /2026 () //
385	D-ABLAPL/10428/2026 ABLAPL/4247/2026	MRUTYUNJAY SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GOPALPUR /64 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/10429/2026 ABLAPL/4248/2026	ANADI @ ANADI CHARAN SAHOO VS STATE OF ODISHA	DHANANJAYA MUND VS	HANDAPA /105 /2026 () //
387	D-ABLAPL/9865/2026 ABLAPL/4249/2026	GULA GANTA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /54 /2025 () //